

I therefore, request the Government to make early arrangement for opening the sugar mill in Supaul by cancelling the previous licences and issuing afresh to another competent person in the interest of the farmers.

**(vii) Need to Introduce 'Inner-Line Permit' to Restrict non-tribal settlement in Tripura**

SHRI BADAL CHOUDHURY (Tripura-West) : Tripura has been predominantly a Tribal State ruled by Tribal Maharajas till the Princely State merged with the Indian Union on 15th October, 1949. But the steady inflow of Bangalee refugees from erstwhile East Pakistan in large number, ever since the partition of the country, reduced the tribals to an insignificant minority endangering their identity as tribals. To safeguard their interests the Government of Tripura set up an Autonomous Council for Tribal compact areas under the Seventh Schedule to the Constitution in 1980.

To ensure greater autonomy for said Council, the Central Government was requested by the Government of Tripura to amend the Constitution and bring the said TTAADC under the Sixth Schedule to the Constitution in 1986, and it was implemented by the Parliament and the Central Government in the said year. But the infiltration of foreigners continues both in the areas under the TTAADC and outside it. Infiltration is mostly concentrated in the TTAADC areas as some vacant land is still available there. This has been endangering the tribal compactness of these areas, the entitlement of tribals to their land, their share in the development projects, their language, culture and customs.

To prevent the situation from deteriorating further, the State Government as well as the Tripura Legislative Assembly through a resolution, passed unanimously, requested the Central Government for an early introduction of "Inner-Line Permit" with a view to restricting non-tribal settlement in the TTAADC areas.

I urge upon the Government of India to consider the proposal favourably and introduce "Inner-line Permit" in TTAADC areas immediately.

**(viii) Need to Build A National Highway to Dhanushkodi, Tamil Nadu**

SHRIS.P. UDAYAPPAN (Ramanathapuram) : National Highway No. 49 is an important road which connects Rameswaram Island with other parts of our country. Pilgrims who visit Rameswaram desire to have a holy dip at Dhanushkodi bathing ghat also. National Highway from Mukuntharayar Chatram to Dhanushkodi is abandoned due to deposit of sand by high velocity of wind and tidal sea waves. Pilgrims coming to Rameswaram from all over India have to bear much hardship to reach Dhanushkodi due to lack of proper road facility. The fish folks of Dhanushkodi area are suffering to transport their daily catches to the marketing centre and to fetch their daily

needs from Rameshwaram and Ramanathapuram. This proposed road will also be more important from security point of view.

I request Government of India to take immediate steps to form new road to Dhanushkodi.

14.10 hrs.

**DEMANDS FOR SUPPLEMENTARY GRANTS - (RAILWAYS)\* 1997-98**

[English]

MR. CHAIRMAN (SHRI NITISH KUMAR) : Now we shall take up item No. 7 - Supplementary Demands for Grants (Railways), Dr. Laxminarayan Pandey.

Motion moved :

"That the Supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund to defray the charges that will come in course of payment during the year ending the 31st day of March, 1998, in respect of the head of Demand entered in the second Column thereof - Demand Nos. 2 and 16."

*Supplementary Demands for Grants (Railways) for 1997-98 submitted to the Vote of the Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grants submitted to the Vote of the Lok Sabha
1	2	3
		Rs
2	Miscellaneous Expenditure (General)	5,000
16.	Assets - Acquisition, Construction and Replacement	
	<i>Other Expenditure</i>	
	Capital	20,000
	Railway Funds	25,000
	<b>Total</b>	<b>50,000</b>

[Translation]

DR. LAXMINARAYAN PANDEY (Mandsaur) : We are discussing in the House that railways play an important role in the overall development of the country and also in

\* Moved with the recommendation of the President.